

ITEM NO.4

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.27103/2015

GAGANDEEP SINGH MONGA

Petitioner(s)

VERSUS

M/S WORLDWIDE IMMIGRATION CONSULTANCY
SERVICES LTD. & OTHERS

Respondent(s)

(IA No.7122/2017-Application for modification of Order dt 24.10.16
and IA No.76889/2018-CONDONATION OF DELAY IN REFILING)

Date : 13-08-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Mr. Himanshu Gupta, Adv.
Mr. Anil Kumar Tandale, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Matter is adjourned for two weeks.

(MUKESH KUMAR)
COURT MASTER

(RAJ RANI NEGI)
ASSISTANT REGISTRAR